

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/54(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

| | |
|------------------|--|
| IN THE MATTER OF | STATE BANK OF INDIA VS SUDIP BIJAY DUTTA |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Anando Mukherjee, Adv.] For the Personal Guarantor
Mr. Raja Ratan Bhura, Adv.
Mr. Shwetank Singh, Adv.

Mr. Saurav Jain, Adv.] For Resolution Professional

ORDER

1. Ld. Counsels for Personal Guarantor present. Ld. Counsel for Resolution Professional present.
2. Due to paucity of time this matter could not be taken up for hearing.
3. Post this matter on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH